

Union, Salem, Madras with reference to the hardships felt by the workers on account of the present provisions of the Factories Act; and

(b) the action taken thereon?

**The Minister of Labour (Shri V. V. Giri):** (a) Yes. A representation was received from the Union last month to the effect that the management had refused leave with wages on the plea that there was a break in the 'continuous service' of the workers as they were involuntarily unemployed for a period exceeding 30 days on account of power cut and that therefore provisions of the Act should be amended to cover such cases.

(b) The Union has been informed that a Bill to amend the leave with wages provisions and also certain other provisions of the Factories Act has been introduced in the Council of States on the 3rd September, 1953.

#### FRUIT PRESERVATION

\*1183. **Shri S. C. Deb:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any scheme regarding the scope and prospects of fruit preservation in the State of Assam is under consideration;

(b) if so, what are the features of the Scheme; and

(c) how many units for Juice extraction are to be opened and at what places?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) Yes.

(b) The scheme envisages the establishment of some juice extraction units in the fruit orchard areas and a Central Fruit Preservation factory at Gauhati.

(c) About 8 units. Their location has not yet been determined.

#### विशाखापतनम का ड्राई डाक

\*११८४. **श्री रघुनाथ सिंह:** क्या यातायात मंत्री यह बताने की कृपा करेंगे :

(क) भारत में कितने ड्राई डाक हैं;

(ख) क्या सरकार का ध्यान स्टीमशिप मोनर्स एसोसिएशन के शिपिंग जरनल के १ सितम्बर, १९५३ के अंक में प्रकाशित हुए हिन्दुस्तान शिपयार्ड के सभापति के उस वक्तव्य की ओर गया है जिस में उन्होंने यह सुझाव दिया था कि विशाखापतनम में एक ड्राई डाक बनाना अत्यावश्यक है; तथा

(ग) इस मामले में सरकार क्या कार्यवाही करने का विचार कर रही है ?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) They are all told 15 dry docks owned by the various port authorities in India. Of these two in Calcutta and two in Bombay are of adequate size to accommodate large ocean-going vessels and the rest are small and meant for comparatively smaller craft owned by the ports.

(b) Yes.

(c) The matter is under the consideration of Government.

#### RENT OF BARRACK-TYPE QUARTERS

\*1194. **Shri Ganpati Ram:** (a) Will the Minister of Communications be pleased to state whether it is a fact that Government provide barrack-type quarters at concession rates to Posts and Telegraphs employees?

(b) if so, will similar facilities be provided to civil aviation employees?

(c) Is it a fact that Government have decided to reduce the rate of rent of such wartime quarters to 5 per cent. of the pay? .

**The Minister of Communications (Shri Jagjivan Ram):** (a) Yes, in those cases where the standard and quality of accommodation are very much lower than that normally prescribed.